

(b) The total production of petroleum coke at present is as follows:—

	(Tonnes per annum)
Digboi Refinery (Private sector)	12,000
Gauhati Refinery	40,000
Barauni Refinery	70,000
TOTAL	1,22,000

(c) No, Sir.

(d) Does not arise.

Engineering Museum

7731. Shri G. S. Mishra: Will the Minister of Irrigation and Power be pleased to state:

(a) whether any Engineering Museum is proposed to be opened in the Fourth Plan;

(b) whether the work has been initiated; and

(c) if so, the details thereof?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) and (c). A plot of land has been acquired in Hauz Khas near the Indian Institute of Technology, New Delhi, for construction of the following buildings for the Central Water and Power Commission:—

- (1) Central Soil Mechanics Research Station.
- (2) Library and Information Bureau.
- (3) Engineering Museum.
- (4) Auditorium.

The area proposed for the Engineering Museum during the Fourth Plan is 69,000 sq. ft. The total estimated cost in respect of the above mentioned buildings is about Rs. 66 lakhs. Due to financial constraint, it has not

been possible to take up the construction of the buildings so far.

Load Despatch Institute

7732. Shri G. S. Mishra: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the proposed Load Despatching Institute is to be located in Lucknow; and

(b) if so, the amount likely to be incurred thereon?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). A proposal to set up a Load Despatching Institute at Lucknow is under consideration. The non-recurring cost of the project is estimated at Rs. 13.7 lakhs.

Scheduled Tribe Co-operative Finance and Development Corporation Ltd.

7733. Shri V. Narasimha Rao: Will the Minister of Social Welfare be pleased to state:

(a) the number of depots of the Scheduled Tribe Co-operative Finance and Development Corporation Ltd. functioning in Andhra Pradesh, Orissa and other States;

(b) whether Government are aware that in some branch depots of Andhra Pradesh, the forest produce is purchased for lesser price from the tribal people without issuing receipts to them and the produce is sold to whole-sale merchants for double the price;

(c) if so, the steps taken in the matter; and

(d) if not, the reasons therefor?

The Minister of State in the Department of Social Welfare (Shrimati Phulrenu Guha): (a) to (d). The requisite information is being collected from the State Governments concerned and will be laid on the Table of the House as soon as it is received.